

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

SUB: SUMMER VACATION 2022 – Summer Vacation permission for 14 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana – **GRANTED**.

ORDER ROC.NO. 1595/2022-B.SPL., dated 02.05.2022.

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana are hereby accorded vacation permission for fourteen (14) days during Summer Vacation, 2022 term wise in **Column No.3** and also incharge arrangements mentioned in **Column No.4** in the table below:

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	Sarvasri:			
2				
ADILABAD DISTRICT				
1.	SMT. MANTRI RAMAKRISHNA SUNITHA Prl. District and Sessions Judge, Adilabad.		20.05.2022 to 02.06.2022	I Additional District and Sessions Judge, Adilabad.
2.	SMT. D.MADHAVI KRISHNA I Additional District and Sessions Judge, Adilabad.	05.05.2022 to 18.05.2022		Prl. District and Sessions Judge, Adilabad.
3.	SRI. M. SATISH KUMAR Special Judge for trial of cases under SCs and STs (POA) Act -cum- V Additional District and Sessions Judge, Adilabad	05.05.2022 to 18.05.2022		Prl. District and Sessions Judge, Adilabad.
4.	SRI. K. SUDARSHAN III Additional District and Sessions Judge Asifabad, Adilabad District.		20.05.2022 to 02.06.2022	II Additional District and Sessions Judge (Fast Track Court), Mancherial, Adilabad District.
5.	SRI D.VENKATESH II Additional District and Sessions Judge (Fast Track Court), Mancherial, Adilabad District.	05.05.2022 to 18.05.2022		III Additional District and Sessions Judge Asifabad, Adilabad District.

6.	SMT. J.MAITHREYI Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-VI Additional District Judge, Adilabad.		20.05.2022 to 02.06.2022	I Additional District and Sessions Judge, Adilabad.
7.	SMT. HARISHA VII Additional District and Sessions Judge (Fast Track Court), Nirmal, Adilabad District.		20.05.2022 to 02.06.2022	I Additional District and Sessions Judge, Adilabad.
HYDERABAD DISTRICT CITY CIVIL COURT				
1.	SMT. Y.RENUKA Chief Judge, City Civil Court, Hyderabad.		20.05.2022 to 02.06.2022	III Additional Chief Judge, City Civil Court, Hyderabad.
2.	SRI. S.V.V.NATHA REDDY, I Additional Chief Judge, City Civil Court, Secunderabad.	05.05.2022 to 18.05.2022		XXVII Additional Chief Judge, City Civil Court, Secunderabad.
3.	SRI. K.PRABHAKARA RAO II Additional Chief Judge, City Civil Court, Hyderabad		20.05.2022 to 02.06.2022	III Additional Chief Judge, City Civil Court, Hyderabad.
4.	SRI. K.KALYAN CHAKRAVARTHY III Additional Chief Judge, City Civil Court, Hyderabad	05.05.2022 to 18.05.2022		II Additional Chief Judge, City Civil Court, Hyderabad
5.	SMT. P.LAKSHMI SHARADA Judge, Principal Family Court, City Civil Court, Hyderabad.		20.05.2022 to 02.06.2022	Judge, I Additional Family Court, City Civil Court, Hyderabad.
6.	SMT. V.SHARADA DEVI Judge, I Additional Family Court, City Civil Court, Hyderabad	05.05.2022 to 18.05.2022		Judge, Principal Family Court, City Civil Court, Hyderabad.
7.	SMT. K.JAYANTHI Judge, Principal Family Court, City Civil Court, Secunderabad.	05.05.2022 to 18.05.2022		XXVII Additional Chief Judge, City Civil Court, Secunderabad.
8.	SMT. G.SUNITHA RAVINDRA REDDY IX Additional Chief Judge, City Civil Court, Hyderabad.		20.05.2022 to 02.06.2022	X Additional Chief Judge, City Civil Court, Hyderabad.

9.	SRI. BOYA SRINIVASULU X Additional Chief Judge, City Civil Court, Hyderabad.	05.05.2022 to 18.05.2022		IX Additional Chief Judge, City Civil Court, Hyderabad.
10.	SMT. K.UMADEV XI Additional Chief Judge, City Civil Court, Hyderabad.	05.05.2022 to 18.05.2022		XIV Additional Chief Judge (Fast Track Court), City Civil Court, Hyderabad.
11.	SRI. J.JEEVAN KUMAR XII Additional Chief Judge, City Civil Court, Secunderabad	05.05.2022 to 18.05.2022		XXVII Additional Chief Judge, City Civil Court, Secunderabad.
12.	SMT. C.RATNA PADMAVATHI XXVII Additional Chief Judge, City Civil Court, Secunderabad.		20.05.2022 to 02.06.2022	XII Additional Chief Judge, City Civil Court, Secunderabad.
13.	SRI. D.RAVINDRA SHARMA XXVI Additional Chief Judge, City Civil Court, Hyderabad.		20.05.2022 to 02.06.2022	Additional Special Court in the cadre of District Judge for trial and Disposal of Commercial Disputes at Hyderabad.
14.	SMT. B.APARNA DEVI, XIV Additional Chief Judge (Fast Track Court), City Civil Court, Hyderabad.		20.05.2022 to 02.06.2022	XI Additional Chief Judge, City Civil Court, Hyderabad.
15.	SMT. G.NEELIMA Additional Special Court in the cadre of District Judge for trial and Disposal of Commercial Disputes at Hyderabad.	05.05.2022 to 18.05.2022		Principal Special Court in the Cadre Of District Judge for Trial And Disposal of Commercial Disputes, Hyderabad.
16.	Dr. K.PATTABHIRAMA RAO Principal Special Court in the Cadre Of District Judge for Trial And Disposal of Commercial Disputes, Hyderabad.		20.05.2022 to 02.06.2022	Additional Special Court in the cadre of District Judge for trial and Disposal of Commercial Disputes at Hyderabad.

HYDERABAD METROPOLITAN SESSIONS JUDGES				
1.	SRI. B.PAPI REDDY, Metropolitan Sessions Judge, Hyderabad.	05.05.2022 to 18.05.2022		IV Additional Metropolitan Sessions Judge, Hyderabad-cum- XVIII Additional C.J., C.C.C., Hyderabad.
2.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI, II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.	05.05.2022 to 18.05.2022		IV Additional Metropolitan Sessions Judge, Hyderabad-cum- XVIII Additional C.J., C.C.C., Hyderabad.
3.	Dr D.HEMANTH KUMAR IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional C.J., C.C.C., Hyderabad.		20.05.2022 to 02.06.2022	II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.
4.	SMT. M.KANAKA DURGA, V Additional MSJ (to try the offences against Women), Mahila Court, Hyderabad-cum-XIX Additional C.J., C.C.C., Hyderabad.		20.05.2022 to 02.06.2022	II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.
5.	SRI. M.JOHNSON Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum-VI Additional M.S.J., Secunderabad- cum-XX Additional C.J., City Civil Court, Secunderabad.	05.05.2022 to 18.05.2022		V Additional MSJ (to try the offences against Women), Mahila Court, Hyderabad-cum-XIX Additional C.J., C.C.C., Hyderabad.
6.	SMT. J.KAVITHA Special sessions judge for fast tracking the cases relating to atrocities against women-cum- X additional M.S.J., Hyderabad.		20.05.2022 to 02.06.2022	II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.

7.	SRI K.JAYA KUMAR Special Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs., and MLAs., of the Telangana State, Hyderabad.		20.05.2022 to 02.06.2022	II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.
CITY SMALL CAUSES COURTS HYDERABAD				
1.	SMT. V.B.NIRMALA GEETHAMBA, Chief Judge, City Small Causes Court, Hyderabad.	05.05.2022 to 18.05.2022		Chief Judge, City Civil Court, Hyderabad.
HYDERABAD UNIT OF CBI COURTS				
1.	SRI. CH.RAMESH BABU Prl. Special Judge for trial of CBI Cases, Hyderabad.	05.05.2022 to 18.05.2022		I Additional Special Judge for trial of CBI Cases, Hyderabad.
2.	SRI CH.V.R.R.VARA PRASAD I Additional Special Judge for trial of CBI Cases, Hyderabad.		20.05.2022 to 02.06.2022	Prl. Special Judge for trial of CBI Cases, Hyderabad.
3.	SRI. SURA SRINIVASA REDDY III Additional Special Judge for trial of CBI Cases, Hyderabad		20.05.2022 to 02.06.2022	Prl. Special Judge for trial of CBI Cases, Hyderabad.
4.	SMT. T.ANITHA, Spl. Judge for trial of cases under the Essential Commodities Act, 1981 - Cum- III Additional Metropolitan Sessions Judge, Hyderabad -cum- XVII Additional Chief Judge, City Civil Court, Hyderabad.	05.05.2022 to 18.05.2022		III Additional Special Judge for trial of CBI Cases, Hyderabad.
5.	SMT. K.ARUNA KUMARI Spl. Judge for trial of cases under Economic Offences -cum- VIII Additional Metropolitan Sessions Judge -cum- XXII Additional Chief Judge, City Civil Court, Hyderabad	05.05.2022 to 18.05.2022		III Additional Special Judge for trial of CBI Cases, Hyderabad

6.	SRI. G.RAJA GOPAL, Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.		20.05.2022 to 02.06.2022	Prl. Special Judge for trial of CBI Cases, Hyderabad.
HYDERABAD VAT, TRIBUNALS AND LABOUR COURTS				
1.	SRI. B.R. MADHUSUDHANA RAO, Chairman, Telangana Value Added Tax (Vat) Appellate Tribunal, Hyderabad.		20.05.2022 to 02.06.2022	Chairman, Industrial Tribunal-I, Hyderabad.
2.	SRI G.V.SUBRAHMANYAM, Chairman, Industrial Tribunal-I, Hyderabad.	05.05.2022 to 18.05.2022		Chairman, Value Added Tax (Vat) Appellate Tribunal, Hyderabad.
3.	SMT. G.V.N.BHARATHA LAXMI, Presiding Officer, Labour Court-I, Hyderabad.		20.05.2022 to 02.06.2022	Chairman, Industrial Tribunal-I, Hyderabad.
4.	SRI. MOHD. NIZAMUDDIN, Chairman, Telangana State Waqf Tribunal, Hyderabad.		20.05.2022 to 02.06.2022	Chief Judge, City Small Causes Court, Hyderabad.
KARIMNAGAR DISTRICT				
1.	SMT. G.BHAVANI CHANDRA, I Additional District and Sessions Judge, Karimnagar.		20.05.2022 to 02.06.2022	Spl. Judge for trial of SC/STs (POA) Act Cases -cum- V Addl. District and Sessions Judge, Karimnagar.
2.	SMT. B.PRATHIMA, II Additional District and Sessions Judge, Jagtial, Karimnagar District.	05.05.2022 to 18.05.2022		Chairperson, Land Reforms Appellate Tribunal -cum- III Additional District Judge, Karimnagar.
3.	SMT. M.VANI Chairperson, Land Reforms Appellate Tribunal -cum- III Additional District Judge, Karimnagar.		20.05.2022 to 02.06.2022	Spl. Judge for trial of SC/STs (POA) Act Cases -cum- V Addl. District and Sessions Judge, Karimnagar.
4.	SRI LALSINGH SRINIVAS NAIK, Chairperson, Industrial Tribunal -cum-Presiding Officer, Labour Court - cum- VI Additional District and Sessions Judge, Godavarikhani, Karimnagar District	05.05.2022 to 18.05.2022		I Additional District and Sessions Judge, Karimnagar.

5.	SRI KUMAR VIVEK, Judge, Family Court - cum- VIII Additional District and Sessions Judge, Karimnagar		20.05.2022 to 02.06.2022	Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
6.	SMT. S. SREEVANI, Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.	05.05.2022 to 18.05.2022		Chairman LRAT- cum-III Addl. District and Sessions Judge, Karimnagar.
7.	SRI. A.VEERAAIAH, Special Judge for trial of SPE & ACB Cases, Karimnagar		20.05.2022 to 02.06.2022	Spl. Judge for trial of SC/STs (POA) Act Cases -cum- V Addl. District and Sessions Judge, Karimnagar.
8.	MS. N.PREMA LATHA, IX Additional District and Sessions Judge, Sircilla, Karimnagar	05.05.2022 to 18.05.2022		Chairperson, Land Reforms Appellate Tribunal -cum- III Additional District Judge, Karimnagar.
9.	SMT. P.LAKSHMI KUMARI, IV Addl. District and Sessions Judge (Fast Track Court), Karimnagar.		20.05.2022 to 02.06.2022	Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar
10.	SRI. M.NAGARAJU, Additional District and Sessions Judge, Peddapalli, Karimnagar District.	05.05.2022 to 18.05.2022		Special Judge for trial of SPE & ACB Cases, Karimnagar.

KHAMMAM DISTRICT

1.	Dr. T.SRINIVASA RAO, Prl. District and Sessions Judge, Khammam.	05.05.2022 to 18.05.2022		I Additional District and Sessions Judge, Khammam.
2.	SRI P.CHANDRASEKHARA PRASAD, I Additional District and Sessions Judge, Khammam.		20.05.2022 to 02.06.2022	Prl. District and Sessions Judge, Khammam.
3.	SMT. R.DANIE RUTH, Judge, Family Court- cum-VI Additional District and Sessions Judge, Khammam		20.05.2022 to 02.06.2022	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam.

4.	SRI VINOD KUMAR, Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam	05.05.2022 to 18.05.2022		Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum- VIII Additional District Judge, Khammam.
5.	SMT. M.SHYAM SREE, Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-VIII Additional District Judge, Khammam		20.05.2022 to 02.06.2022	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam.
6.	SRI MOHD. ABDUL RAFI, V Additional District And Sessions Judge, Kothagudem, Khammam District	05.05.2022 to 18.05.2022		Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum- VIII Additional District Judge, Khammam.
MAHABUBNAGAR DISTRICT				
1.	SMT S.PREMAVATHI, Prl. District and Sessions Judge, Mahbubnagar.	05.05.2022 to 18.05.2022		I Additional District and Sessions Judge, Mahbubnagar.
2.	SMT. P.NEERAJA, I Additional District and Sessions Judge, Mahbubnagar.		20.05.2022 to 02.06.2022	Prl. District and Sessions Judge, Mahbubnagar.
3.	SMT. S.SARITHA, Special Judge for trail of cases filed under the SCs and STs (POA) Act, 1989- cum-VII Additional District and Sessions Judge, Mahabubnagar.	05.05.2022 to 18.05.2022		I Additional District and Sessions Judge, Mahbubnagar.
4.	SRI. N.SANTHOSH KUMAR, Judge, Family Court- Cum-VIII Additional District And Sessions Judge, Mahbubnagar.	05.05.2022 to 18.05.2022		I Additional District and Sessions Judge, Mahbubnagar.
5.	SRI. HUZAIB AHMED KHAN, IX Additional District And Sessions Judge, Wanaparthi, Mahbubnagar District.	05.05.2022 to 18.05.2022		Fast Track Special Court For Expeditious Trial And Disposal Of Rape And Protection Of Children Against Sexual Offences

				(POCSO) Act Cases, Gadwal, Mahbubnagar District.
6.	SRI. S.SHIVA KUMAR, III Additional District And Sessions Judge, Gadwal, Mahbubnagar District.	05.05.2022 to 18.05.2022		I Additional District and Sessions Judge, Mahbubnagar.
7.	SRI. D.RAJESH BABU, IV Additional District And Sessions Judge (Fast Track Court), Nagarkurnool, Mahbubnagar District.		20.05.2022 to 02.06.2022	Special Judge for trial of cases filed under the SCs and STs (POA) Act, 1989- cum-VII Additional District and Sessions Judge, Mahabubnagar.
8.	SMT. P.ANNIE ROSE CHRISTIAN, Fast Track Special Court For Expeditious Trial And Disposal Of Rape And Protection Of Children Against Sexual Offences (POCSO) Act Cases, Gadwal, Mahbubnagar District.		20.05.2022 to 02.06.2022	IX Additional District And Sessions Judge, Wanaparthy, Mahbubnagar District.
MEDAK DISTRICT				
1.	SRI S.SASIDHAR REDDY, Prl. District and Sessions Judge, Sangareddy, Medak District.		20.05.2022 to 02.06.2022	Special Judge For Trial Of Cases Filed Under Under Scs And Sts (POA) Act, 1989 -Cum- V Additional District And Sessions Judge, Sangareddy, Medak District.
2.	SRI GANNARAPU SUDERASHAN, I Addl. District and Sessions Judge, Sangareddy, Medak District.	05.05.2022 to 18.05.2022		Prl. District and Sessions Judge, Sangareddy, Medak District.
3.	SRI. P.RAJU, Special Judge For Trial Of Cases Filed Under Under SCs And STs (PoA) Act, 1989 -Cum- V Additional District And Sessions Judge, Sangareddy, Medak District.	05.05.2022 to 18.05.2022		Judge, Family Court -cum- VII Additional District and Sessions Judge, Sangareddy, Medak District.

4.	SRI. A.KARNA KUMAR, Judge, Family Court - cum- VII Additional District and Sessions Judge, Sangareddy, Medak District.		20.05.2022 to 02.06.2022	Special Judge For Trial Of Cases Filed Under Under Scs And Sts (POA) Act, 1989 -Cum- V Additional District And Sessions Judge, Sangareddy, Medak District
5.	SMT. M.BHAVANI, VI Additional District and Sessions Judge, Siddipet, Medak District.		20.05.2022 to 02.06.2022	Special Judge For Trial Of Cases Filed Under Under Scs And Sts (POA) Act, 1989 -Cum- V Additional District And Sessions Judge, Sangareddy, Medak District
6.	SMT. K.MARUTHI DEVI, VIII Addl. District and Sessions Judge, Medak.	05.05.2022 to 18.05.2022		VI Additional District and Sessions Judge, Siddipet, Medak District t.
NALGONDA DISTRICT				
1.	B.S.JAGJEEVAN KUMAR Prl. District and Sessions Judge, Nalgonda.		20.05.2022 to 02.06.2022	Special Judge For Trial Of Cases Under SCs and STs (PoA), Act, 1989 -Cum-VII Additional District Judge, Nalgonda.
2.	SRI A.JAYA RAJU, I Additional District And Sessions Judge, Nalgonda		20.05.2022 to 02.06.2022	Special Judge For Trial Of Cases Under SCs and STs (PoA), Act, 1989 -Cum-VII Additional District Judge, Nalgonda.
3.	SRI P.VASANTH Chairman, LRAT-cum- II Additional District Judge, Suryapet, Nalgonda District.		20.05.2022 to 02.06.2022	Special Judge For Trial Of Cases Under SCs and STs (PoA), Act, 1989 -Cum-VII Additional District Judge, Nalgonda.
4.	SMT. G.PREMALATHA, Special Judge For Trial Of Cases Under SCs and STs (PoA), Act, 1989 -Cum-VII Additional District Judge, Nalgonda.	05.05.2022 to 18.05.2022		Judge, Family Court -Cum- VI Additional District And Sessions Judge, Nalgonda.

5.	SRI. M.KRISHNA MURTHY, Judge, Family Court - Cum- VI Additional District And Sessions Judge, Nalgonda.		20.05.2022 to 02.06.2022	Special Sessions Judge For Fast Tracking The Cases Relating To Atrocities Against Women - Cum- IX Additional District Judge, Nalgonda.
6.	SRI K.KUSHA, V Additional District And Sessions Judge, Bhongir, Nalgonda District.	05.05.2022 to 18.05.2022		Prl. District and Sessions Judge, Nalgonda.
7.	SRI. R.RAGHUNATH REDDY, VIII Additional District And Sessions Judge, Miryalaguda, Nalgonda District.	05.05.2022 to 18.05.2022		I Additional District And Sessions Judge, Nalgonda.
8.	SRI. B.THIRUPATHI, Special Sessions Judge For Fast Tracking The Cases Relating To Atrocities Against Women -Cum- IX Additional District Judge, Nalgonda.	05.05.2022 to 18.05.2022		Judge, Family Court -Cum- VI Additional District And Sessions Judge, Nalgonda.
NIZAMABAD DISTRICT				
1.	SMT. SUNEETHA KUNCHALA, Prl. District and Sessions Judge, Nizamabad.	05.05.2022 to 18.05.2022		I Additional District And Sessions Judge, Nizamabad.
2.	SRI BAKARAJU SRINIVASA RAO, I Additional District And Sessions Judge, Nizamabad.		20.05.2022 to 02.06.2022	Prl. District and Sessions Judge, Nizamabad.
3.	SRI. CH.PANCHAKSHARI, Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989 - cum- VIII Additional District Judge, Nizamabad.		20.05.2022 to 02.06.2022	Prl. District and Sessions Judge, Nizamabad.

4.	SMT. SHOUKATH JAHAN SIDDIQUE, Judge, Family Court - Cum- X Additional District and Sessions Judge, Nizamabad.	05.05.2022 to 18.05.2022		Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989 - cum- VIII Additional District Judge, Nizamabad.
5.	SMT. S.N.SREE DEVI, IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.		20.05.2022 to 02.06.2022	Prl. District and Sessions Judge, Nizamabad.
6.	SRI PATHLAVATH NARAYANA BABU, VII Additional District and Sessions Judge, Bodhan, Nizamabad District.	05.05.2022 to 18.05.2022		Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989 - cum- VIII Additional District Judge, Nizamabad.
RANGAREDDY DISTRICT				
1.	SRI. CH.K.BHUPATHI, Prl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.		20.05.2022 to 02.06.2022	Chairman, LRAT -cum- II Additional District And Sessions Judge - Cum- II Additional Metropolitan Sessions Judge, Cyberabad at L.B.Nagar Rangareddy District.
2.	SRI. R.THIRUPATHI, Metropolitan Sessions Judge-cum- I Additional District and Sessions Judge, Cyberabad at L.B.Nagar, Rangareddy District.		20.05.2022 to 02.06.2022	Chairman, LRAT -cum- II Additional District And Sessions Judge - Cum- II Additional Metropolitan Sessions Judge, Cyberabad at L.B.Nagar Rangareddy District.
3.	SMT. B.MANJARI, Chairman, LRAT -cum- II Additional District And Sessions Judge -Cum- II Additional Metropolitan Sessions Judge, Cyberabad at L.B.Nagar Rangareddy District.	05.05.2022 to 18.05.2022		Prl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar..
4.	SMT. S.V.P.SURYA CHANDRA KALA, Judge, Family Court, L.B.Nagar, Rangareddy District.		20.05.2022 to 02.06.2022	Judge, Additional Family Court, L.B.Nagar, Ranga Reddy District.

5.	SMT. P.MUKTHIDA, Judge, Additional Family Court, L.B.Nagar, Ranga Reddy District.	05.05.2022 to 18.05.2022		Judge, Family Court, L.B.Nagar, Rangareddy District.
6.	SRI MOHD. AFROZ AKTHAR, Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989 - cum- VII Additional District Judge, L.B.Nagar, Rangareddy District.	05.05.2022 to 18.05.2022		Prl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.
7.	SMT. K.SAILAJA, III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District		20.05.2022 to 02.06.2022	Chairman, LRAT - cum- II Additional District And Sessions Judge - Cum- II Additional Metropolitan Sessions Judge, Cyberabad at L.B.Nagar Rangareddy District.
8.	SRI. B.SATHAIAH, V Additional District And Sessions Judge -Cum- V Additional Metropolitan Sessions Judge, L.B.Nagar Rangareddy District.	05.05.2022 to 18.05.2022		III Additional District And Sessions Judge- Cum-III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.
9.	SRI. Y.JAYA PRASAD, XII Additional District and Sessions Judge, Vikarabad, Rangareddy District.		20.05.2022 to 02.06.2022	XIII Additional District and Sessions Judge -cum- XIII Additional Metropolitan Sessions Judge, L.B. Nagar, Rangareddy District.
10.	SRI. V.BALA BHASKARA RAO, XVI Additional District And Sessions Judge - Cum- XVI Additional Metropolitan Sessions Judge -Cum- III Additional Family Court, Malkajgiri, Rangareddy District.		20.05.2022 to 02.06.2022	V Additional District And Sessions Judge -Cum- V Additional Metropolitan Sessions Judge, L.B.Nagar Rangareddy District.

11.	SRI B.GOUTHAM PRASAD, VIII Additional District And Sessions Judge - Cum- VIII Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.	05.05.2022 to 18.05.2022		Judge, Family Court, L.B.Nagar, Rangareddy District.
12.	SMT. Y.PADMA, IX Additional District And Sessions Judge (Fast Track Court) -Cum- IX Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.		20.05.2022 to 02.06.2022	Chairman, LRAT - cum- II Additional District And Sessions Judge - Cum- II Additional Metropolitan Sessions Judge, Cyberabad at L.B.Nagar Rangareddy District.
13.	SRI T.RAGHURAM, XI Additional District and Sessions Judge (Fast Track Court) -cum- XI Additional Metropolitan Sessions Judge, Medchal, Rangareddy District .		20.05.2022 to 02.06.2022	XV Additional District and Sessions Judge -cum- XV Additional Metropolitan Sessions Judge - cum- II Additional Family Court, Miyapur at Kukatpally, Rangareddy District.
14.	SRI. M.SRINIVASA CHARY, XIII Additional District and Sessions Judge - cum- XIII Additional Metropolitan Sessions Judge, L.B. Nagar, Rangareddy District.	05.05.2022 to 18.05.2022		Judge, Family Court, L.B.Nagar, Rangareddy District.
15.	SRI. S.RAVI KUMAR, XV Additional District and Sessions Judge -cum- XV Additional Metropolitan Sessions Judge -cum- II Additional Family Court, Miyapur at Kukatpally, Rangareddy District.	05.05.2022 to 18.05.2022		XVI Additional District And Sessions Judge - Cum- XVI Additional Metropolitan Sessions Judge - Cum- III Additional Family Court, Malkajiri, Rangareddy District.
16.	SRI. T.NARSI REDDY, Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Rangareddy at L.B.Nagar.	05.05.2022 to 18.05.2022		Metropolitan Sessions Judge-cum- I Additional District and Sessions Judge, Cyberabad at

				L.B.Nagar, Rangareddy District.
WARANGAL DISTRICT				
1.	SRI. NANDIKONDA NARSING RAO, Prl. District and Sessions Judge, Warangal.		20.05.2022 to 02.06.2022	I Additional District and Sessions Judge, Warangal.
2.	SRI B.SURESH, I Addl. District and Sessions Judge, Warangal.	05.05.2022 to 18.05.2022		Prl. District and Sessions Judge, Warangal.
3.	SMT. N.ROJA RAMANI, Chairperson, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Warangal.	05.05.2022 to 18.05.2022		Judge, Family Court- cum-III Additional District and Sessions Judge, Warangal.
4.	SMT. M.PADMAJA, Judge, Family Court- cum-III Additional District and Sessions Judge, Warangal.		20.05.2022 to 02.06.2022	Chairperson, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Warangal.
5.	SRI. Y.SATHYENDRA, Chairman, Co-Operative Tribunal, Warangal.		20.05.2022 to 02.06.2022	Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women- Cum- IX Additional District and Sessions Judge, Warangal.
6.	SMT. KOKA RADHA DEVI, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Additional District and Sessions Judge, Warangal.	05.05.2022 to 18.05.2022		IV Additional District and Sessions Judge (Fast Track Court), Warangal.
7.	SRI. G. ANIL KIRAN KUMAR , Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-Cum- IX Additional District and Sessions Judge, Warangal.	05.05.2022 to 18.05.2022		IV Additional District and Sessions Judge (Fast Track Court), Warangal.
8.	MS. C.PAVANI, IV Additional District and Sessions Judge (Fast Track Court), Warangal.		20.05.2022 to 02.06.2022	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Additional District and

				Sessions Judge, Warangal.
9.	SMT. T.JAYA LAKSHMI, V Additional District And Sessions Judge (Fast Track Court), Jangaon, Warangal District.	05.05.2022 to 18.05.2022		Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal.
10.	SRI C.V.S.SAI BHUPATHI, VI Addl. District and Sessions Judge, Warangal at Mahabubabad.		20.05.2022 to 02.06.2022	Chairperson, LRAT-cum-II Addl. District and Sessions Judge, Warangal.
TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD				
1.	SMT. E.TIRUMAL DEVI, Director, Telangana State Judicial Academy, Secunderabad		20.05.2022 to 02.06.2022	Additional Director, Telangana State Judicial Academy, Secunderabad.
2.	DR. SUNNAM SRINIVAS REDDY, Additional Director, Telangana State Judicial Academy, Secunderabad.	05.05.2022 to 18.05.2022		Director, Telangana State Judicial Academy, Secunderabad.

- NOTE: 1. The orders are placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for availing summer vacation permission.**
- 2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.**
- 3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.**


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Principal Special Judge for CBI Cases, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. **THE DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Mahbubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
8. The Presiding Officers, Labour Courts – I, II and III, Hyderabad.
9. The Chairman, Co-operative Tribunal, Hyderabad.
10. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Godavarikhani, Karimnagar District and Warangal.
11. The Chairman, Sales Vat and Tax Appellate Tribunal, Hyderabad.
12. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.

13. The III Member, Tribunal for Disciplinary Proceedings, Hyderabad.

14. The Presiding Officer, Telangana State Wakf Tribunal, Hyderabad.

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